

J.K. PRIME INVESTMENT AND LEASING (INDIA) LIMITED

CIN: [U67120JK1984PLC000696]

Regd. Office: PARTAP GARH KANAK MANDI, JAMMU, J&K - 180001

E-Mail: r.gandotra61@gmail.com

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF "J.K. PRIME INVESTMENT AND LEASING (INDIA) LIMITED"

1.	NAME OF CORPORATE PERSON	J.K. PRIME INVESTMENT AND LEASING (INDIA) LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	26.07.1984
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), JAMMU
4.	CORPORATE IDENTIFICATION NUMBER OF CORPORATE PERSON	U67120JK1984PLC000696
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	PARTAP GARH KANAK MANDI, JAMMU, J&K -180001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	16.08.2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWAJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)-160104 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	15.09.2023



Place: DHAKOLI, DISTT. MOHALI (PUNJAB)